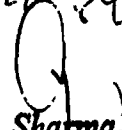


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/MP. No. 477 /1993 (in O.A. No. 1072/92)

L. A. Totalani

Versus U.O.

Date of Order	Orders
16/9	This is an M.P. (in O.A. No. 1072/92 - addn. 62/88) for "early hearing of the O.A. It is in order & DBC Case." 50/17/17/19 2/10/93
16-9-93 Recd by Mr. Sharma Copy sent to the app. C.A. No. 1072/92 Date 12-10-93	Mr. U.D. Sharma - Counsel for the applicant Register & Put up in Court for admission on 16-9-93  REGISTRAR C.A.T., JAIPUR Mr. U.D. Sharma - Counsel for petitioner / resp. Mr. R.V. Mathur - Counsel for applicant. Heard the learned Counsel for the parties. The O.A. No. 1072/92 may be listed for hearing on 1-11-93. The M.P. stands disposed of accordingly.  Vice-Chairman  10. P. Sharma Administrative Member